

coal recovered seized and its value for the last two years is as under :

Year	Quantity (in tonnes)	Value (Rs. in lakhs)
1993-94	32500	180
1994-95	23300	118

(c) A statement is attached.

STATEMENT

Steps Taken to Check Thefts/Pilferage of Coal are :

1. Construction/erection of fencing wall around the coal stocks;
2. Installation of check posts on the main roads leading to collieries;
3. Installation of watch towers and providing lighting arrangements around the coal stacking areas;
4. Collection of Intelligence;
5. Surprise checks alongwith local police and colliery security personnel;
6. Round the clock patrolling by colliery security personnel;
7. Meeting with District authorities for drawing out plan to eliminate the menace;
8. Lodging of FIRs with local police;

[English]

Import of Natural Gas

*713. SHRI CHITTA BASU :
SHRI GOPI NATH GAJAPATHI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have proposals to import gas from Myanmar and other neighbouring countries;

(b) whether India at present produce about 55 MMSCMD less gas per day as against the demand;

(c) if so, the details thereof;

(d) whether any contract has been signed with the neighbouring countries for import of gas during 1995-96; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Feasibility studies for the import of natural gas from Oman and Iran are in progress. The

possibility of importing natural gas/LNG from Qatar, Myanmar and Indonesia is also being explored.

(b) and (c). The production of natural gas in the current year is expected to be around 62 MMSCMD while the demand from units which have been allocated gas would amount to around 75 MMSCMD.

(d) No, Sir.

(e) Does not arise.

Visit of UNHC for Human Rights

*714. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the United Nations High Commissioner for Human Rights visited India recently;

(b) if so, the name of the places visited by him;

(c) the details of the meetings held by him; and

(d) the reaction of the United Nations High Commissioner for Human Rights to the situation in the country?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) Yes, Sir.

(b) He visited Jammu, Sopore and Baramula in J&K State, and Chandigarh.

(c) During the visit Mr. Lasoo met the Prime Minister, Home Minister, External Affairs Minister, Lok Sabha Speaker, the Leader of the opposition and other high officials. He also met the members of the National Human Rights Commission and NON-governmental organisations. He met leaders of various political parties, including National Conference, Janata Dal, CPI (M) and the Congress (I) in Srinagar. He visited the migrant camps and Governor of J&K. During the visit in Chandigarh he met Punjab Chief Minister.

(d) In his meeting with Prime Minister, United Nations High Commissioner for Human Rights said that he had not come to investigate, discuss or pronounce on political issues. It is essentially a familiarising visit. He appreciated Indian policy of transparency and openness of protection of human rights. He was appreciative of the work that has been done by the National Human Rights Commission in the course of the past year in a number of specific areas.

[Translation]

Utilisation of Water

*715. SHRI JAGMEET SINGH BRAR : Will the Minister of WATER RESOURCES be pleased to state :

(a) the estimated quantum of water flowing in river Ganga;

(b) the quantum of water being utilised for irrigation, drinking and industrial purposes, separately;

(c) the quantum of water going waste into the sea; and

(d) the steps taken/proposed to make optimum use of the water of river Ganga?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : (a) The annual flow through the river Ganga based on seventy five percent dependability has been estimated at 60 billion cubic metre during non-monsoon and 352 billion cubic metre during the monsoon season making a total of 412 billion cubic metre.

(b) There had been no assessment for quantifying present utilisation separately for each sector. However, the total quantum utilised based on withdrawals is about 62 billion cubic metre annually for irrigation, drinking and industrial purposes. The quantum annually utilised for navigation in Calcutta Port is about 28 billion cubic metre annually, making a total utilisation of 90 billion cubic metre.

(c) The quantity of Ganga water going into the sea has not been assessed as the available flow in the river over and above that utilised in India flows into Bangladesh. This quantity is about 322 billion cubic metre annually, part of which is utilised in Bangladesh as per their requirement and the rest flows into the sea.

(d) The Ganga basin States have been advised to prepare plans for utilisation of 79 billion cubic metre during non-monsoon and 85 billion cubic metre during monsoon. Taking into account the requirement for navigation in Calcutta Port at 36 billion cubic metre annually, the total proposed future planned utilisation would be about 200 billion cubic metre annually.

[English]

Oilfields in Assam

*716. SHRI CHETAN PS CHAUHAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government propose to offer some of the blocks of oilfields in Assam to joint venture projects;

(b) if so, the details thereof;

(c) whether foreign investment is being invited in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (d) . Government has so far offered five medium sized fields in Assam in two offers of discovered fields. Apart from this, eight small-sized fields have also been offered. Exploration blocks in Assam have also been offered in the Fourth to Eighth Rounds of bidding and in the recently floated Joint Venture Round.

[Translation]

Production and Despatch of Coal

*717. SHRI NITISH KUMAR : Will the Minister of COAL be pleased to state :

(a) whether the Coal India Ltd. and its other subsidiary coal manufacturing units had fixed target in regard to coal production alongwith the quantum of despatch thereof during 1994-95;

(b) if so, the target fixed in regard to the quantity of production and the quantity of despatch of coal;

(c) whether a huge quantity of coal was lying at the pitheads of coal mines by the end of March, 1994,

(d) if so, the total quantity thereof; and

(e) the reasons for which the storage capacity/ quantity was not taken into consideration while fixing the target for despatch of coal during 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (AJIT PANJA) : (a) Yes Sir

(b) The targets for production and despatch of coal, by companies under Coal India Limited (CIL) for the year 1994-95 were 223.00 million tonnes and 228.17 million tonnes respectively.

(c) and (d). The pithead stocks with CIL as on 31.3.1994 were reported at 50.81 million tonnes.

(e) Action Plan target for despatch by CIL for 1994-95 included draw down of stocks from pitheads to the extent of 9.5 million tonnes.

[English]

Rape Cases

*718. SHRI UDAYSINGRAO GAIKWAD : DR. LAL BAHADUR RAWAL .

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been increase in rape cases of minor girls in Delhi;

(b) if so, the number of such cases reported during each of the last three years; and

(c) the steps taken by the Government to check such cases?

THE MINISTER OF HOME AFFAIRS (SHRI S.B CHAVAN) : (a) and (b). The number of cases of rape involving minor girls in Delhi during each of the last three years is as under :

Years	Number of cases
1992	181
1993	224
1994	225
1995 (upto 30.4.95)	73